

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

CORAM:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**

Petition No.26/2004

In the mater of

Application for grant of licence for inter-state trading in electricity.

And in the matter of

NTPC Vidyut Vyapar Nigam Ltd.

... Applicant

The following were present:

1. Shri M.G. Ramachandran, Advocate, NVVN
2. Shri K.V. Balakrishnan, Advocate, NVVN
3. Shri S.S. Chakraborty, NVVN
4. Shri V. Gulati, NVVN
5. Shri U.K. Singhal, NVVN

**ORDER
(DATE OF HEARING 27.4.2004)**

NTPC Vidyut Vyapar Nigam Ltd. has filed the application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) for grant of licence for inter-state trading in electricity. The public notices in accordance with sub-section (2) of Section 15 of the Act read with Regulation 4 (4) of the Central Electricity Regulatory Commission (Procedure, Terms & Conditions for grant of trading licence and other related matters)

Regulations, 2004 (the Regulations) were published. In response to the public notices, one person namely Shri B.B. Jindal filed his objections.

2. Notice for hearing on 27.4.2004 issued to the applicant as also to the objector. None has appeared on behalf of the objector. We consider it appropriate to give another opportunity of hearing to the objector. Accordingly, hearing of the application has been adjourned to 13.5.2004. Fresh notice may issue to the objector. In the fresh notice it should be made clear that in case he failed to appear on the next date of hearing, the Commission will take a final view on the application in his absence.

3. Meanwhile, the applicant is directed to file on affidavit, information as per Form III, appended to the regulations separately for the quarters October to December 2003 and January to March 2004 for the transactions involving inter-state trading in electricity undertaken by it during the period. Applicant should also file an affidavit in support of capital adequacy for the category for which licence has been sought for.

4. List this Petition on 13th May, 2004.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N.SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 30th April, 2004